

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

ORDER

On attaining the age of superannuation Sh. Mansa Ram, Orderly, E.C. 74329081, S/o Sh. Taku Ram, presently posted in the court of Sh. Ashwani Panwar, Ld. ACJM-04, Rouse Avenue Court Complex, New Delhi, shall retire from Government Service with effect from 30.06.2026 (A/N).

Chandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs),
Delhi

No. 37452-482 /PF/Admn.III/2026

Dated, Delhi the 08 JUN 2026

Copy forwarded for information and necessary action to:-

1. The Personal Office of the I.d. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. Assistant Accounts Officer/DDO, Accounts Branch, Central District, Tis Hazari Courts, Delhi with the request to inform the Housing Department in case the official is in possession of government accommodation.
3. The PAO, Central District, Tis Hazari Courts, Delhi (through concerned Accounts Branch).
4. The Admn. Officer (J), Vigilance & Litigation Branch, Central/North-East/New Delhi/East/North-East/Shahdara Districts, Delhi/New Delhi.
5. The Branch In-charge, Admn. I (1st. Seat), Tis Hazari Courts, Delhi.
6. Dealing Assistant- Appointment Seat, Seniority & Promotion and P&T, Admn.III, THIC, Delhi.
7. The Dealing Official, Leave seat, Central/RAJC, Delhi/New Delhi.
8. The Dealing Official, Pension Cell, Pay Bill Clerk & Service Book Seat, Central District, Tis Hazari Courts, Delhi.
9. Dealing Official Layer Seat/Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Branch In-charge, Recruitment Cell/ ACR Cell, Central District, THIC, Delhi.
11. The Branch In-charge, General Branch, Library, Computer Branch, Central District, Tis Hazari Courts, Delhi.
12. Sh. Mansa Ram, Orderly, E.C. 74329081, S/o Sh. Taku Ram, presently posted in the court of Sh. Ashwani Panwar, I.d. ACJM-04, Rouse Avenue Court Complex, New Delhi.

Sanjay - Abant
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Administrative Officer (J)
Administration Branch-III
O/o Principal District & Sessions Judge (HQs)
Delhi.